

NATIONAL COMPANY LAW TRIBUNAL

MUMBAI BENCH, COURT-II

**17. IA 304/2022- 66(1) IA 716/2023-Part Heard IA 978/2022- 66(1)
Intervention Petition/32/2024 IA 1956/2024 IA 4863/2023 IA 1765/2024
IA 2520/2024 IA 113/2022-60(5) IA 1233/2020 IA 1515/2022- 60(5)
In C.P. (IB)/1765(MB)2018**

CORAM:

**SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 02.07.2024**

**NAME OF THE PARTIES: - IA 304/2022 Shailesh Verma
V/s
Pritpal Singh
IA 1956/2024- Darwin Platform Infrastructure
Limited
V/s
Union Bank of India
IA 4863/2023 Darwin Platform
Infrastructure Limited
V/s
Shailesh Verma
IA 1765/2024 Abhijeet Pramod Pawar
V/s
Shailesh Verma
Intervention Petition/32/2024 Mukesh
Mangale
V/s
Darwin Platform Infrastructure Limited
IA 2520/2024 Union Bank of India
V/s
Darwin Platform Infrastructure Limited
& Anr
IA 978/2022 Shailesh Verma
V/s
Sureshkumar P Pendharkar**

**IA 113/2022 Maharashtra State Electricity
Distribution Company Limited**

V/s

Shailesh Verma

IA 1515/2022 Satish Maneshinde

Vs.

**Committee of Creditors of Lavasa
Corporation Limited and Its Subsidiaries**

IN THE MATTER OF

**Raj Infrastructure Development (India)
Pvt Ltd.**

V/s

Lavasa Corporation Ltd.

Section: 60(5) U/s 9 of the Insolvency and Bankruptcy Code, 2016

ORDER

Intervention Petition/32/2024: - Adv. Aditya N Raut appeared for the Applicant. Sr. Adv. Gaurav Joshi, a/w Adv. Dhruva Gandhi, Adv. Deepak Deshmukh, Adv. Vivek Dwivedi, Adv. Nevil Chopra appeared for the Respondent. List this matter on **05.07.2024 for filing written submissions.**

IA.No.304/2022, IA.No.716/2023, IA.No.978/2022, IA.No.1956/2024, IA.No.4863/2023, IA.No.1765/2024 IA.No.2520/2024, IA.No.113/2022, IA.No.1233/2020, IA.No.1515/2022: - Sr. Adv. Gaurav Joshi, a/w Adv. Dhruva Gandhi, Adv. Deepak Deshmukh, Adv. Vivek Dwivedi, Adv. Nevil Chopra appeared for the applicant in IA.No.1956/2024 and Respondent No. 1 in IA.No.2520/2024, and Respondent No. 3 in IA.No.1765/2024. Adv. Sandesh R Shukla i/b Adv. Vivek Patil appeared for the applicant in IA.No.1765/2024. Sr. Adv. Prateek Seksaria, Adv. Naman Jain appeared for Respondent No.5 i.e. Union Bank of India in IA.No.1765/2024. Adv. Shyam Kapadia a/w Adv. Lalit Munshi & adv. Palak Singh appeared in IA.No.304/2021 and IA.No.978/2021.

List this matter on **05.07.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)